

the two Governments on 7th May 1962, the Commission only studied additional information made available to it by the two Commissioners for chalking out a programme for the General Tour of inspection.

Week Against Hunger

*200. **Shri H. N. Mukherjee:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether India is participating in the "Week Against Hunger" observance announced jointly by the U.N and F.A.O. in early 1963; and

(b) if so, the broad features of the programme to be observed?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) No decision has been arrived at in this matter.

(b) The main features of the programme are expected to include world-wide issue of postage stamps, national radio and television broadcasts, observance of family fasting days, austerity lunches, silent guest meals and bread sur-taxes with a view to creating a new attitude to the possibility of eradicating world hunger and intensifying the Campaign.

Krishna-Godavari Commission Report

*201. {
 Shri Basumatari;
 Shri D. C. Sharma;
 Shri Rameshwar Tantia;
 Shri Umanath;
 Shri Vidya Charan Shukla;
 Shri P. Venkatasubbaiah;
 Shri Ram Ratan Gupta;
 Maharajkumar Vijaya Ananda;
 Shri M. N. Swamy;
 Shri Nath Pai;
 Shri Mohsin;
 Shri Vishram Prasad:

Will the Minister of Irrigation and Power be pleased to refer to the reply given to Starred Question No. 175 on the 25th April, 1962 and state:

(a) whether the report of the Krishna-Godavari Commission has since been received; and

(b) if so, the details thereof?

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): (a) and (b). Out of 18 Chapters comprising the report, 14 Chapters have been received and the remaining 4 Chapters are expected to be received within the next few days. A statement on this subject was laid on the Table of the House on August 7, 1962. The report has still to be examined in the Ministry.

River Boards

*202. {
 Shri D. C. Sharma;
 Shri Hem Raj;
 Shri P. Venkatasubbaiah;
 Shri M. K. Kumaran:

Will the Minister of Irrigation and Power be pleased to refer to the reply given to Starred Question No. 169 on the 25th April, 1962 and state:

(a) the progress made so far in the setting up of Boards for various rivers (Inter-State) for regulation of supplies of water; and

(b) the reactions of the State Governments thereto?

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): (a) and (b). Details in regard to the setting up of River Boards on Mahi, Mahanadi and Tapi river basins are being worked out. For Narmada it is proposed to set up a Central Authority.

The proposal to set up River Boards on (1) Krishna-Godavari, (2) Sutlej, Beas and Ravi, (3) Jamuna, (4) Cauvery and (5) Ajoy River Basins is still under consideration in consultation with the State Governments concerned. While many States have given their concurrence, some States have raised certain issues which are under examination. Final replies from three States are still awaited.